Name of Corporate Debtor: K. Y. Tobacco Private Limited; Date of Commencement of CIRP: 11/06/2024; List of Secured operational creditors (Government Dues) List of Creditors as on 15/11/2024

(Amount in ₹ 2165118783/-)

											(Amount in < 2105118/83/-)				
SI.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of	Amount	Amount	Amount of claim	Remarks, if any			
No.								contingent	of any	of claim	not admitted				
									claim	mutual	under				
										dues, that	verificatio				
										may be	n				
										set-off					
	Department	Government	Date of	Amount Claimed	Amount of claim	Nature of	Whether	% voting							
			Receipt		admitted	claim	related	share in CoC,							
							party?	if applicable							
1	Joint	State	08-07-2024	2,02,11,543	2,02,11,543	Demand	No	0%	0	0	0	0	Claim accepted		
	Commission					Notice							provisionally as		
	er of CT &												the demands was		
	GST Circle,												disputed by CD		
	Sambalpur-												/Appealed with		
	II, Orissa -												Authority		
	768001														
2	Dy.	State	05-08-2022	2,39,33,42,219	2,14,49,07,240	Demand						24,84,34,979	Claim accepted		
	Commission					Notice							provisionally as		
	er, State												the demands was		
	Tax, Khand-												disputed by CD		
	17,												/Appealed with		
	Ghaziabad,												Authority		
	UP														
	Total			2,41,35,53,762	2,16,51,18,783										